

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 1919.
TO BE ANSWERED ON WEDNESDAY, THE 3RD JULY, 2019.**

INVEST INDIA PROGRAMME

**1919. SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. HEENA GAVIT:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether 'Invest India' which was launched by the Government with FICCI for promoting foreign investments in the country has achieved its objectives for which it was set up;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the current shareholding pattern of invest India along with the details of projects which are being handled by invest India;
- (d) the details of schemes/programmes and their achievements so far in terms of FDI inflows, year and sector-wise;
- (e) whether the Government has any mechanism to monitor the implementation of programme and if so, the details thereof including cases of financial irregularities detected so far; and
- (f) the other steps taken by the Government to make 'Invest India' programme more effective?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a) & (b):** Yes, Sir. As reported by Invest India, it is currently working with 1003 companies, with an indicated investment worth USD 137 Billion and indicated employment of 1,981,147 extending end-to-end facilitation support. Out of these, investments worth USD 23 Billion and 138,083 employment have been realized during September 2014 till date.

Invest India has responded to 190,431 business requests during the period from September 2014 till date and is actively working with several Indian States to build capacity and strengthen existing Investment Promotion Agencies as well as bring in global best practices in investment targeting, promotion and facilitation areas.

(c): Invest India was formed in 2009 under Section 25 of the Companies Act 1956 for promotion of foreign investment with 49% equity of the then Department of Industrial Policy and Promotion, Ministry of Commerce and Industry and 51% shareholding by FICCI. The current shareholding pattern of Invest India is 51 % of Industry Associations (i.e. 17% each of FICCI, CII & NASSCOM) and the remaining 49% of Central and 19 State Governments.

The projects which are being handled by Invest India, inter-alia, include the following:-

- i. **Proactive Investor Targeting:** Invest India identifies target companies across focus sectors from target markets looking to initiate investment into India or further expansion in India.
- ii. **Handholding support:** The provision of high quality services to support investors throughout the investment life cycle is extremely important and Invest India creates vital differentiation and an invaluable service offering of guidance, handholding, problem solving and facilitation for investors.
- iii. **Bilateral CEO Forums:** Government of India has institutionalized bilateral CEOs forums with various countries to identify new avenues for cooperation and take initiatives to facilitate business links between countries. Invest India takes up the responsibility of acting as the nodal point for investment related issues/ recommendations and help action investment specific resolutions raised at the CEOs Forums.
- iv. **Country – Sector Outreach:** Invest India proactively contributes to national and regional policy development by planning Country/Sector interactions.
- v. **Strategic Investment Research Unit:** It shapes India's investment landscape and drives a step change in the quality and quantity of FDI. The Strategic Investment Research unit not only act as a strong pillar for the core functions of the IPA, like investor targeting and facilitation, but also assist in preparing investment related

briefings.

- vi. **Harnessing Information & Communication Technology for FDI:** Invest India scales up use of technology for investment targeting and facilitation. Using Information and Communication Technology, IPAs are putting in place increasingly sophisticated investor inquiry tracking tools to handle and process such inquiries
- vii. **Working with State Investment Promotion Agencies:** Invest India plays a central role in ensuring that FDI is on the agenda of all State agencies, State Governments and stakeholders, highlighting the substantial economic and social benefits which can be accrued locally from FDI.
- viii. **Startups:** Startup India is a flagship initiative of the Government of India, intended to build a strong eco-system for nurturing innovation and Startups in the country that will drive sustainable economic growth and generate large scale employment opportunities. The Department for Promotion of Industry and Internal Trade with the help of Invest India aims to empower Startups to grow through innovation and design through this initiative.
- ix. **Accelerating Growth of New India's Innovations (AGNI):** It aims to support the ongoing efforts to boost the innovation ecosystem in the country by connecting innovators across industry, individuals and the grassroots to the market and helping commercialise their innovative solutions. Invest India provide a platform for innovators to bring their market ready products and solutions to industry thereby helping propel India into a new era of inclusive economic growth.
- x. **India Investment Grid:** India Investment Grid (IIG) is an online platform to showcase investment opportunities in India to global investors. The platform is looked after by Invest India.

(d): The efforts of Invest India and measures taken by the Government on FDI policy liberalization along with improvement in ease of doing business climate have resulted in unprecedented growth of total FDI inflows. Country has recorded USD 64.38 billion FDI inflow in the year 2018-19 which is an increase of 78.6% over financial year 2013-14 when total FDI inflow was USD 36.05 billion.

The sector-wise and financial year wise details of FDI equity inflow reported since April, 2014 to March 2019 are placed at **Annexure**.

(e) & (f): Department for Promotion of Industry and Internal Trade conducts regular review of the performance of Invest India. Further, the Board of Directors, under chairmanship of Secretary, Department for Promotion of Industry and Internal Trade, including nominees from Government of India, FICCI, CII and NASSCOM manages and oversee the overall operations, direction and strategy of the company. Regular meetings of the Board of Directors are held to monitor the operational and overall performance of Invest India.

The Books of Accounts of the company are examined and audited by Statutory Auditors appointed in each Annual General meeting by the Board of Directors and Shareholders as per the Company Act. In addition, audits are also conducted by the Government. No financial irregularity has been detected.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA
UNSTARRED QUESTION NO. 1919 FOR ANSWER ON 03.07.2019.**

**STATEMENT ON FINANCIAL YEAR WISE FDI EQUITY INFLOWS
FROM APRIL 2014 TO MARCH 2019**

S. No.	Sector	2014-15 Apr-Mar	2015-16 Apr-Mar	2016-17 Apr-Mar	2017-18 Apr-Mar	2018-19 Apr-Mar	Total
		FDI in US\$ million	FDI in US\$ million	FDI in US\$ million	FDI in US\$ million	FDI in US\$ million	
1	METALLURGICAL INDUSTRIES	359.34	456.31	1,440.18	371.76	598.84	3,226.43
2	MINING	684.39	520.67	55.75	36.41	223.58	1,520.81
3	POWER	707.04	868.80	1,112.98	1,621.00	1,105.64	5,415.47
4	NON-CONVENTIONAL ENERGY	615.95	776.51	783.57	1,204.46	1,446.16	4,826.66
5	PETROLEUM & NATURAL GAS	1,079.02	103.02	180.40	24.18	138.43	1,525.06
6	BOILERS AND STEAM GENERATING PLANTS	1.33	77.91	53.91	68.13	0.01	201.29
7	PRIME MOVER (OTHER THAN ELECTRICAL GENERATORS)	230.70	159.13	286.88	159.06	244.92	1,080.68
8	ELECTRICAL EQUIPMENTS	574.83	444.88	2,230.69	488.72	976.50	4,715.63
9	COMPUTER SOFTWARE & HARDWARE	2,296.04	5,904.36	3,651.71	6,153.20	6,415.21	24,420.52
10	ELECTRONICS	96.84	208.39	83.97	196.87	451.88	1,037.95
11	TELECOMMUNICATIONS	2,894.94	1,324.40	5,563.69	6,211.84	2,667.91	18,662.78
12	INFORMATION & BROADCASTING (INCLUDING PRINT MEDIA)	254.96	1,009.34	1,516.68	638.67	1,252.36	4,672.01
13	AUTOMOBILE INDUSTRY	2,725.64	2,526.82	1,609.32	2,089.53	2,623.22	11,574.52
14	AIR TRANSPORT (INCLUDING AIR FREIGHT)	74.56	361.25	83.40	628.53	190.64	1,338.37
15	SEA TRANSPORT	333.22	429.30	735.06	1,051.49	279.25	2,828.31
16	PORTS	1.90	0.00	0.00	0.00	0.00	1.90
17	RAILWAY RELATED COMPONENTS	129.73	73.99	87.57	98.54	72.19	462.02
18	INDUSTRIAL MACHINERY	716.79	568.26	329.30	462.82	338.18	2,415.35
19	MACHINE TOOLS	24.06	126.38	23.89	45.16	44.93	264.42
20	AGRICULTURAL MACHINERY	72.35	16.44	15.19	17.20	5.78	126.96
21	EARTH-MOVING MACHINERY	30.11	97.66	52.23	29.18	34.16	243.33
22	MISCELLANEOUS	186.69	274.57	245.24	106.42	162.67	975.59

	MECHANICAL & ENGINEERING INDUSTRIES						
23	COMMERCIAL, OFFICE & HOUSEHOLD EQUIPMENTS	33.39	36.68	7.44	20.97	11.78	110.27
24	MEDICAL AND SURGICAL APPLIANCES	145.93	173.26	479.71	87.23	156.72	1,042.85
25	INDUSTRIAL INSTRUMENTS	0.85	7.42	0.80	2.28	1.62	12.97
26	SCIENTIFIC INSTRUMENTS	32.34	6.36	76.66	5.53	3.15	124.05
27	FERTILIZERS	225.32	20.93	0.89	26.68	86.73	360.54
28	CHEMICALS (OTHER THAN FERTILIZERS)	762.76	1,469.95	1,392.80	1,307.90	1,980.99	6,914.40
29	PHOTOGRAPHIC RAW FILM AND PAPER	0.75	0.00	0.00	0.00	0.00	0.75
30	DYE-STUFFS	54.89	3.32	10.70	0.00	1.52	70.43
31	DRUGS & PHARMACEUTICALS	1,497.74	754.26	857.39	1,009.96	265.97	4,385.32
32	TEXTILES (INCLUDING DYED,PRINTED)	197.42	230.13	618.95	454.45	198.14	1,699.09
33	PAPER AND PULP (INCLUDING PAPER PRODUCTS)	116.21	85.21	197.61	71.17	38.00	508.21
34	SUGAR	27.77	105.85	15.92	7.90	1.10	158.54
35	FERMENTATION INDUSTRIES	225.38	202.36	110.86	38.48	149.49	726.57
36	FOOD PROCESSING INDUSTRIES	515.86	505.88	727.22	904.90	628.24	3,282.10
37	VEGETABLE OILS AND VANASPATI	148.34	34.22	108.45	85.12	116.22	492.35
38	SOAPS, COSMETICS & TOILET PREPARATIONS	177.22	193.26	92.60	137.03	154.09	754.20
39	RUBBER GOODS	284.51	296.15	262.76	392.21	197.64	1,433.27
40	LEATHER,LEATHER GOODS AND PICKERS	34.21	17.13	2.30	22.00	4.52	80.16
41	GLUE AND GELATIN	21.44	0.82	90.60	3.76	13.29	129.91
42	GLASS	41.82	25.78	51.69	70.92	35.59	225.80
43	CERAMICS	35.29	51.21	15.40	50.12	58.09	210.11
44	CEMENT AND GYPSUM PRODUCTS	208.99	19.69	2,130.10	19.44	17.61	2,395.83
45	TIMBER PRODUCTS	8.97	53.17	10.23	9.91	7.75	90.03
46	DEFENCE INDUSTRIES	0.08	0.10	0.00	0.01	2.18	2.37
47	CONSULTANCY SERVICES	458.13	517.47	261.14	759.67	410.61	2,407.02
48	SERVICES SECTOR (Fin.,Banking,Insurance,Non Fin/Business,Outsourcing,R&D,Courier,Tech. Testing and Analysis, Other)	3,250.03	6,889.46	8,684.07	6,708.58	9,157.54	34,689.68

49	HOSPITAL & DIAGNOSTIC CENTRES	567.85	742.35	747.38	708.09	1,044.61	3,810.29
50	EDUCATION	78.86	230.78	160.12	285.75	776.73	1,532.23
51	HOTEL & TOURISM	777.01	1,332.69	916.13	1,131.97	1,075.75	5,233.55
52	TRADING	2,727.96	3,845.32	2,338.40	4,348.13	4,462.13	17,721.93
53	RETAIL TRADING	168.72	262.24	450.94	223.78	442.83	1,548.51
54	AGRICULTURE SERVICES	59.95	84.65	76.43	110.19	88.07	419.29
55	DIAMOND,GOLD ORNAMENTS	280.18	58.54	123.92	233.03	29.15	724.82
56	TEA AND COFFEE (PROCESSING & WAREHOUSING COFFEE & RUBBER)	1.43	1.12	1.60	20.02	13.64	37.81
57	PRINTING OF BOOKS (INCLUDING LITHO PRINTING INDUSTRY)	72.58	122.81	53.17	228.40	549.80	1,026.75
58	COIR	1.36	0.00	0.00	0.00	0.00	1.36
59	CONSTRUCTION (INFRASTRUCTURE) ACTIVITIES	870.25	4,510.71	1,860.73	2,729.69	2,258.00	12,229.38
60	CONSTRUCTION DEVELOPMENT: Townships, housing, built-up infrastructure and construction-development projects	769.14	112.55	105.14	539.57	213.15	1,739.55
61	MISCELLANEOUS INDUSTRIES	765.88	668.77	296.40	398.76	441.16	2,570.96
	Grand Total	29,737.27	40,000.98	43,478.27	44,856.75	44,366.03	202,439.31
